



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 3491/2020
(S.W.P. No.901/2014)

Wednesday, this the 5th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Hilal Ahmad Dar (age 25 years)
s/o Gh. Ahmad Dar
r/o Diaroo, Shopian
2. Sajad Ahmad Bhat (age 25 years)
s/o Gh. Mohd. Bhat
r/o Kalampora, Pulwama
3. Gulzar Ahmad Dar (25 years)
s/o Ali Mohad Dar
r/o Kalampora, Pulwama
4. Muddassir Gulzar Bhat, age 25 years
s/o Gulzar Ahmad Bhat
r/o Washbugh, Pulwama

..Applicants

(Mr. L A Latif, Advocate)

VERSUS

1. State of J & K through Commissioner /Secretary to Govt.
Education Department Civil Secretariat, Srinagar/Jammu
2. Secretary, Service Selection Board, Srinagar/Jammu

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

The applicants filed SWP No.3491/2020 before the Hon'ble High Court of Jammu & Kashmir, challenging the seniority list dated 30.01.2014 for the post of Teacher, through which the list



of selected candidates in pursuance of written test conducted on 17.09.2013 was published. The applicants raised various grounds in challenge to the said list.

2. The respondents filed a detailed counter affidavit, opposing the T.A.

3. The SWP has since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A. No.3491/2020.

4. Today, we heard Mr. L A Latif, learned counsel for applicants and Mr. Rajesh Thappa, learned Deputy Advocate General.

5. Identical matter, being **Mohd Yousuf War & others v. State of Jammu and Kashmir & others** (TA No. 3492/2020 [SWP No. 888/2014] & batch) was dismissed by this Tribunal on 05.04.2021. Since a view has already been taken on facts, we dismiss this T.A. also. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 5, 2021
/sunil/jyoti/sd/